

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 317 of 2018 &
IA NO. 1527 OF 2018**

Dated: 2nd May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

BSES Rajdhani Power Limited & Anr.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Kinra
Mr. Aditya Gupta

Counsel for the Respondent(s) : Mr. Ranjitha Ramachandran
Ms. Poorva Saigal for R-1

Mr. R. K. Mehta
Ms. Himanshi Andley for R-3

Mr. Anand K. Ganesan
Mr. Utkarsh Singh for R-6

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-23

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **03.09.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt